

DIVISION BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ICICI BANK LIMITED VS INSTITUTE OF MOLECULAR MEDICINE
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For ICICI Bank  
Mr. Avishek Guha, Adv.  
Ms. Arunika Dutta, Adv.  
Mr. Srijit Bose, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Soumabho Ghose, Adv. : For Corporate Debtor  
Ms. Ashika Daga, Adv.  
Mr. Aayush Lakhotia, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29/08/2024**.

**Satyajit Roy  
(Court Officer)**